

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1695  
ANSWERED ON:19.07.2004  
AMENDMENT OF SEED ACT  
Purandeswari Smt. Daggubati

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government propose to amend the Seed Act to prevent the sale of spurious seeds to farmers; and
- (b) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): Yes, Sir. Government of India proposes to replace the present Seeds Act, 1966 with a new Seeds Act.

(b): On the basis of the recommendations of the Seed Policy Review Group and consultations with Seed experts the proposed Seeds Bill, 2004 has been prepared. The Bill in Question has been vetted by the Ministry of Law and circulated for inter-ministerial consultations for submission to the Cabinet for approval for presentation to the Parliament.